

**Limited Competitive I.A.S. Examination**

- \*17. { Shri N. R. Laskar:  
Shri Maheshwar Nalk:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the scheme for holding limited competitive examination for I.A.S. has been revived; and

(b) if so, the reaction and response of the State Governments in this regard?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). The matter has been taken up again with the State Governments and their reactions are awaited.

**Service Conditions of Teachers**

- \*18. { Shri D. C. Sharma:  
Shri Sidheshwar Prasad:  
Shri P. R. Chakraverti:  
Shrimati Savitri Nigam:

Will the Minister of Education be pleased to state:

(a) whether teachers from all over the country have appealed for better conditions of service, uniform pattern of Secondary education and the establishment of a Secondary Education Grants Commission; and

(b) if so, the action taken or proposed to be taken in the matter?

The Minister of Education (Shri M. C. Chagla): (a) Teachers and Teachers' Associations from many parts of the country have sent memoranda covering *inter alia* these topics.

(b) The demands have been noted and are under consideration, as far as the Education Ministry's jurisdiction is concerned. Most of them are within the purview of the State Governments.

**Eviction of Pakistani Infiltrators**

- \*19. { Shri Hari Vishnu Kamath:  
Shri P. C. Borooah:  
Shri Prakash Vir Shastri:  
Shri Hukam Chand  
Kachhavaiaja:

Will the Minister of Home Affairs be pleased to state:

(a) the number of Pakistani infiltrators evicted from Assam, Tripura and West Bengal since 1st January, 1964;

(b) whether any action has been taken against those who harboured them; and

(c) if not, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a) During the period from January to March, 1964, 8,430 Pakistani infiltrators were evicted from Assam and 46 from Tripura. Information in respect of West Bengal is awaited from the State Government.

(b) and (c). The information is being collected and will be laid on the Table of the House as soon as it is available.

**Pakistani Infiltration in Rajasthan**

- \*20. { Shri Harish Chandra  
Mathur:  
Shri P. C. Borooah:  
Shri P. L. Barupal:  
Shri Yashpal Singh:  
Shri Pratap Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have taken a full assessment of Pakistani infiltrators in Rajasthan;

(b) whether Rajasthan Government have made any proposals in this connection; and

(c) if so, the nature of the proposals and Government's reaction in the matter?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):**

(a) According to the report from the State Government, there has been some infiltration of Pakistani Muslims in Rajasthan. An assessment of the actual number is, however, being made.

(b) and (c). The State Government have made some proposals for modification of the procedure for deportation of Pakistani nationals. This matter is under consideration.

**Oil Price Enquiry Committee**

- \*21. { Shri N. R. Laskar:  
Shrimati Savitri Nigam:  
Shri P. C. Borooah:  
Shrimati Jyotsna Chanda:  
Shri Rameshwar Tantia:  
Shri Bishanchander Seth:  
Shri Dhaon:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the proposal to set up the Second Oil Price Enquiry Committee has been finalised; and

(b) if so, the composition of the Committee and its terms of reference?

**The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan):** (a) Yes, Sir. A Working Group on Oil Prices has been set up.

(b) A statement is laid on the Table of the House.

**STATEMENT**

The Composition and terms of reference of the Working Group on Oil Prices are as follows:—

**(A) Composition:**

- (1) Shri J. N. Talukdar, 3, Albert Road, Calcutta-16—Chairman.
- (2) Shri S. S. Shiralkar, Joint Secretary, Ministry of Finance, New Delhi—Member
- (3) Shri N. Krishnan, Chief Cost Accounts Officer, Min-

istry of Finance, New Delhi—Member.

**(B) Terms of Reference:**

The Working Group shall examine and report upon—

- (i) the manner of determination of the ex-refinery prices of refined petroleum products, including bitumen produced by the refineries;
- (ii) the manner of determination of landed prices in respect of similar products which may be imported;
- (iii) determination of marketing and distribution charges of products mentioned in (i) & (ii) above;
- (iv) the determination of ceiling selling prices in respect of lube oils, greases and specialities.

The Working Group may also consider the possibility of linking prices with the physical supply areas for the products of individual refineries, and consider the possibility of uniform or pooled prices for the whole of the country or in different zones which may be created for the purpose. It is possible that physical supply areas may differ for the different products from the same refinery.

**I.C.S. Officers**

**1. Dr. L. M. Singhvi:** Will the Minister of Home Affairs be pleased to state:

(a) the total number of officers belonging to the I.C.S. in service and on pension; and

(b) how many departmental inquiries were held during the last ten years against I.C.S. Officers and on what charges and with what results?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) and (b). The informa-